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कमेटी की रिपोर्ट उत्तर प्रदेश विधान सभा में पेश की है जिसमें है कि तिब्बत का राजा हर साल रसूम भेजता रहा है। मेरा कहना यह है कि बद्रीनाथ जाने का मागं ऋषिकेश से होकर है। वहां बड़ी माला में लोग जाते हैं। उसके आस-पास अनेक जगहों में इस तरह के कार्य हो रहे हैं। बहुत से विदेशी लोग आकर रहते हैं, नाच-गाना होता है। वहां पर सत्ता-धारी दल के लोगों को भी लुमाने की व्यवस्था है। इन तमाम बातों को देखते हुए, क्या सरकार ऐसी व्यवस्था करेगी जिससे इस तरह की घटना न हो जो राज्य के लिए अहितकर हो।

MR. CHAIRMAN: I think you ihould take note of this and enquire into this.

SHRI BHUPESH GUPTA (West Bengal): Could it be that some Congress people took it to transmit message about Shri Kadodkar and receive message about his well-being? Shri Kakodkar has been discovered in Rishikesh. May be some Congress people took it.

MR. CHAIRMAN: I will pass on to the next item.

#### PAPERS LAID ON THE TABLE

### REPORT OF THE COMMISSION ON THE HILL AREAS OF ASSAM (1965-66)

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): Sir, I beg to lay on the Table a copy of the Report of the Commission on the Hill Areas of Assam (1965-66). [Placed in Library. See No. LT-5999/66.]

### THE KERALA UNIVERSITY (AMENDMENT) ACT, 1966 (PRESIDENT'S ACT No. 3 OF 1966)

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Sir, I beg to lay on the Table, under sub-section (3) of tection 3 of the Kerala State Legislature (Delegation of Powers) Act, 1965, a copy of the Kerala University (Amendment) Act, 1966 (President's Act No. 3 of 1966). [Placed in Library. Sir\* No. LT-5986/66.]

## ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE KERALA PREMO PIPE FACTORY LTD., TRIVANDRUM AND RELATED PAPERS

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): Sir, I beg to lay on the Table, under sub-section (3) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Fourth Annual Report and Accounts of the Kerala Premo Pipe Factory Limited, Trivandrum, for the year 1964-65, together with the Auditor's Report on the Accounts.
- (ii) Review by Government on the working of the Factory.

[Placed in Library. See No. LT-6046/ 66 for (i) & (ii).]

#### ANNUAL REPORT (1964-65) OF THE KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): Sir, I beg to lay on the Table a copy of the Annual Report of the Khadi and Village- Industries Commission, Bombay, for the year 1964-65, under subsection (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library. See No. LT-5898/66].

# ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE MINERALS AND METALS TRADING CORPORATION OF INDIA LID., NEW DELHI AND RELATED PAPERS

SHRI M. SHAFI QURESHI: Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies *Act*, 1956:—

- (i) Second Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1964-65, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-5954/66 for (i) & (ii).]